

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008/78/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 8th January, 2024.

Sub:- **Commuted leave.**

Ref:- No. HC (IB)-VIG/01/2023/09-12 Dated 04.01.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **fifty nine days commuted leave w.e.f 03.01.2024 to 01.03.2024, along with station leave permission till 03.03.2024**, subject to submission of his leave application in prescribed format as well as Leave Admissibility Report at the Gauhati High Court Itanagar Permanent Bench. Further, he is asked to hand over charge of his Court and Office to the Chief Judicial Magistrate cum Civil Judge (Sr. Division), Ziro.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008/79-80/A, dated , 08-01-2024

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)